

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

OA 442 /98

Tuesday the 17th day of March 1998.

CORAM

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN  
HON'BLE MR S.K.GHOSAL, ADMINISTRATIVE MEMBER

M. Chandrasekharan Pillai  
S/o Shri Madhavan Pillai  
Aswathy Bhavan  
Panayamkery, Anchal P.O.  
Kellam

...Applicant

(By advocate: Mr R Pushpangathan Pillai)

Versus

1. Union of India, represented by the  
Director General of Posts  
New Delhi.
2. The Chief Post Master General  
Kerala Circle, Trivandrum.
3. The Senior Supdt. of Post Offices  
Pathanamthitta Division  
Pathanamthitta.
4. The Supdt. of Post Offices  
Pathanamthitta.
5. The Sub Divisional Inspector of Post Offices  
Punaloor Sub Division  
Punaloor.
6. The Sub Post Master  
Lower Selection Grade, Anchal.
7. The Post Master  
Punaloor Head Office, Punaloor. ...Respondents.

(By advocate Mr S. Radhakrishnan, ACGSC)

The application having been heard on 17.3.98, the  
Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR A.V. HARIDASAN, VICE CHAIRMAN

After making submissions for quite some time,  
learned counsel for the applicant seeks permission to withdraw  
the OA. Permission is granted. The OA is closed as withdrawn.

(S.K. GHOSAL)  
ADMINISTRATIVE MEMBER

(A.V.HARIDASAN)  
VICE CHAIRMAN

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